

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/RP/2023

Subject : Petition for review of Commission's Order dated 5.4.2023 in Petition No. 144/GT/2020 (revision of tariff of Tanakpur hydroelectric Power Station (94.2 MW) for the period 2014-19, after truing up exercise and determination of Tariff for the period 2019-24).

Petitioner : NHPC Limited

Respondents : PSPCL and 12 others

Date of Hearing : **8.11.2023**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Aditya Vardhan Sharma, Advocate, NHPC
Shri Anant Singh Ubeja, Advocate, NHPC
Ms. Nehal Jain, Advocate, NHPC
Shri Kunal Veer Chopra, Advocate, NHPC
Shri Mohit K. Mudgal, Advocate, BRPL

Record of Proceedings

At the request of the learned counsel for the parties, the Commission adjourned the hearing. Pleadings shall be completed by the parties, after copy to the other, on or before **22.11.2023**.

2. The matter will be listed for hearing on **29.11.2023**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

